

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.261/2018

This the 07th day of June, 2018

Shri Govind Parmar
S/o. Khimabhai Parmar
Aged : 54 years, Male, Occ.- Service
Postal Assistant
Residing at Shastri Society
Nr. Laxmi Society, Nana Mava Main Road,
Rajkot 360 004. **Applicant**

(Advocate : Ms. V.A.Purani)

1. Union of India, Notice to be served through
The Secretary. Ministry of Communication & IT Dept.
Department of Posts, Dak Bhavan, Sansad Marg,
New Delhi 110 001.
2. Chief Postmaster General
Gujarat Circle, Khanpur, Ahmedabad-380001.
3. The Postmaster General
Rajkot Region, Rajkot- 360001.
4. The Sr. Supdt. of Post Office
Rajkot Region, Rajkot- 360001.
5. The Senior Postmaster of Post Office
Rajkot Region, Rajkot- 360001..... **Respondents**

OR D E R – ORAL

Per : Hon'ble Shri Jayesh V. Bhairavia, Member (J)

Learned counsel for the applicant, Ms. V.A.Purani, on instruction of her client, seeks permission to withdraw the OA with a liberty to file a fresh OA in view of the order No.F2/Misc. GKP/2017 dated 21.4.2018 passed by the Senior Superintendent of Post Office, Rajkot.

Recording the submissions of Ms. V.A.Purani, the OA is disposed of as withdrawn with a liberty to file a fresh OA, if so advised.

**(J.V.Bhairavia)
Member (J)**

Nk